

[Print](#)**Defective Case Register from 2026-03-16 to 2026-03-16**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/11033/2026	ANAND CHANDRA SWAIN	2026-03-16	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY)
2	D-CMP/10929/2026	SUBHADUTTA ROUTRAY	2026-03-16	17-REFERENCE CERTIFICATE NOT FURNISHED. Reference not correctly stated
3	D-RPFAM/10709/2026	KASHINATH PATTNAIK	2026-03-16	further SR after clarification of opposite party no -2
4	D-CMP/9541/2026	BHASKAR CHANDRA PANDA	2026-03-16	1. S.R. will be made after removal of defect, as per C .T. of annexs . 6
5	D-CMP/11137/2026	SOUGAT DASH	2026-03-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no.39 partially legible
6	D-WP(C)/10798/2026	SUKANTA KUMAR MISHRA	2026-03-16	Page 16 18 and 21 not neat.
7	D-WP(C)/10800/2026	SUKANTA KUMAR MISHRA	2026-03-16	Page 34 and 35 not neat.
8	D-WP(C)/10322/2026	DILIP KUMAR SAHU	2026-03-16	Court fee Rs.10.00 not paid in V>Nama
9	D-ABLAPL/7595/2026	SATYA RANJAN MULIA	2026-03-16	1. Name of Pet. No.2 in CT not tally with signature
10	D-ABLAPL/7597/2026	BISWORANJAN SWAIN	2026-03-16	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
11	D-CRLMP/4817/2026	SANDIPANI NAYAK	2026-03-16	QUESTION OF MAINTAINABILITY OF THIS CRLMP AS PER PRAYER OF THIS PETITION AGAINST OPP.NOS.1and 4
12	D-ABLAPL/6903/2026	PABITRA KUMAR BEHERA	2026-03-16	FIR No.not correctly furnished in the Cause Title.
13	D-WP(C)/10353/2026	JYOTIRMAY GUPTA	2026-03-16	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 30-OTHER DEFECT (IF ANY) 1. Page no.26 not neat and legible.2.Date of order and No. of memo under Annexure-8 and 9 does not tally with Index and para-11 of the petition.
14	D-ABLAPL/7502/2026	BASANTA KUMAR DAS	2026-03-16	1.C.T. case No. mentioned in the Cause Title does not tally with that of in F.I.R.Copy.
15	D-ABLAPL/7585/2026	DIPTIMAYEE LENKA	2026-03-16	1. Name of Informant appearing in Synopsis and Para 2 be redacted. 2. Occupation of Deponent

				not mentioned in Affidavit. Resubmit for SR after removal of defects
16	D-ABLAPL/7590/2026	RAJIV KUMAR MAHANTA	2026-03-16	1. Synopsis and Date Chart not page marked. 2. Name of PS, PS case no. etc mentioned in last para of Para 2 not correct.
17	D-WP(C)/10268/2026	DEBIDUTTA MOHAPATRA	2026-03-16	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not mentioned in the affidavit.
18	D-WP(C)/10816/2026	RAM PRASAD MAHAPATRA	2026-03-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
19	D-BLAPL/7695/2026	SOURAV SUMAN BHUYAN	2026-03-16	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name of the Informant and relation mentioned in para-5 be redacted. Thereafter, put up for S.R.
20	D-CRLMP/7400/2026	PRADEEPTA KUMAR BEHERA	2026-03-16	Page no. 16 not neat.
21	D-WA/10939/2026	JIBAN RANJAN DASH	2026-03-16	i) Status of the parties not furnished. ii) Year of the date of order wrongly furnished in Index at sl no. 6 book mark, synopsis, date chart, cause title, reference certificate, page no. 6 and I.A. at para no 2. iii) Being aggrieved and grounds para not furnished.
22	D-BLAPL/7542/2026	DURGAPRASAD SANGRAMJIT MALLICK	2026-03-16	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 3 names of Advocate reflected in V.nama, but only 2 Advocates signed
23	D-BLAPL/7538/2026	PVS NANAJI ACHARY	2026-03-16	3 names of Advocate reflected in V.nama, but only 2 Advocates signed
24	D-CRLMP/7068/2026	SASMITA NAYAK	2026-03-16	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Name of deponent not correct in affidavit
25	D-ABLAPL/7508/2026	SATYAJEET ROUT	2026-03-16	1. The name of the petitioner mentioned in Date Chart is not correct. 2. V. Nama is not properly stamped
26	D-ABLAPL/6219/2026	SAROJ KUMAR DASH	2026-03-16	Paragraph No. Not correctly furnished
27	D-BLAPL/7541/2026	DURGAPRASAD SANGRAMJIT MALLICK	2026-03-16	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
28	D-CRLMP/7334/2026	JYOTIRMAYA SAHOO	2026-03-16	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.

				Welfare fund of Rs.50/- not paid
29	D-WA/9528/2026	PRAFULLA KUMAR MOHAPATRA	2026-03-16	i) OPP. no. 11 12 in wp (c) are not made party in appeal memo. Put up for SR reg. calculation of limitation after removal of defects and disposal of I.A. no. 974/2026.
30	D-WP(C)/10304/2026	JYOTIRMAY GUPTA	2026-03-16	30-OTHER DEFECT (IF ANY) Annex-10 not mentioned in the petition copy.
31	D-CMP/8247/2026	JATINDRA KUMAR MOHAPATRA	2026-03-16	The name of the L.A.Court be corrected in the C.T of the Petition as per Annex-4.
32	D-BLAPL/7536/2026	RAJ KUMAR ROUT	2026-03-16	Annexure-2 not reflected at page-67.
33	D-WP(C)/10342/2026	LAKSHMAN MISHRA	2026-03-16	30-OTHER DEFECT (IF ANY) 1. Synopsis and Date chart not alphabetic paginated in Index.
34	D-CRLMC/7881/2026	ARUN KUMAR BEHERA	2026-03-16	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in declaration.
35	D-BLAPL/7567/2026	ADHIRAJ MOHANTY	2026-03-16	30-OTHER DEFECT (IF ANY) 1.C.T. case pending before the Lower Court not mentioned in petition. 2.Paragraphs incorrectly mentioned in petition as well as declaration of affidavit.
36	D-WPCRL/7678/2026	SASMITA NAYAK	2026-03-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. PAGE NOS. 49 and 50 NOT LEGIBLE.ABOVE ALL QUESTION OF MAINTAINABILITY OF WPCRL FOR DIRECTION TO THE LRND JMFC
37	D-CRLMC/7857/2026	SUKANTA KUMAR DALAI	2026-03-16	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial np-4 in the affidavit not correctly mentioned and also I.A
38	D-CRLMA/7318/2026	DIBYAJYOTI SAHOO	2026-03-16	3-AUTHENTICATION FEE IS DEFICIENT. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) A. fee Rs-1.10/- to be paid. ii) BLAPL and CRLMA no. not furnished in reference certificate
39	D-WP(C)/10249/2026	SMARAJIT PRADHAN	2026-03-16	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 24 not neat
40	D-CRLMC/7556/2026	RAMANI KANTA PATTANAIAK	2026-03-16	1. Age of the deponent in affidavit not tally with C.T.2. page nos. 26 are not neat.3. Age not furnished in I.A
41	D-BLAPL/7456/2026	SWAYAMPRAVA DASH	2026-03-16	Petition not properly paginated as per Index.

42	D-WP(C)/10302/2026	JYOTIRMAY GUPTA	2026-03-16	30-OTHER DEFECT (IF ANY) Annex-10 not mentioned in the petition copy
43	D-BLAPL/7446/2026	ARJUNA CHARANA BEHERA	2026-03-16	Paragraphs incorrectly mentioned in declaration of affidavit.
44	D-CRLA/6047/2026	REBATI LATA PANDA	2026-03-16	30-OTHER DEFECT (IF ANY) Put up for S.R. after redacting the names of relative of informant from appeal memo at para-2 of page-4
45	D-CRLREV/7500/2026	PABITRA KUMAR NAYAK	2026-03-16	Put up SR after filing C. copy ICC - 61/ 2018
46	D-CRLREV/7629/2026	RAJIB LOCHAN PATNAIK	2026-03-16	Put up SR after filing C. copy of G.R.- 407/2008
47	D-WP(C)/10299/2026	BHABANI PRASAD MOHANTY	2026-03-16	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 17 and 19 not neat.
48	D-WP(C)/10289/2026	SOMANATH MISHRA	2026-03-16	30-OTHER DEFECT (IF ANY) Page marking not mentioned in the Index.
49	D-RSA/10980/2026	SOUMYA PRIYADARSINI	2026-03-16	1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 05/- Paid. Decree Rs 02/- Not Paid. (b) Appellate Court Judgement Rs 05/- Paid. Decree Rs 02/- Not Paid. 2. C.Fee Payable be furnished
50	D-RSA/3797/2026	RAJAT KUMAR PANAD	2026-03-16	1.Valuation and C.Fee Payable be furnished.2.Index not properly Page Marked.Put up for further S.R after rectification for limitation
51	D-CONTC/10515/2026	ADV	2026-03-16	Date of order wrongly mention in page no. 9 and 10 vide Anx-6 and 7.
52	D-ABLAPL/7494/2026	ABHIJIT MOHANTY	2026-03-16	31-As per standing order the details of victim/informant shall not be mentioned in the petition.
53	D-CRLA/7086/2026	SAMVIT MOHANTY	2026-03-16	8-CAUSE TITLE NOT IN ORDER. 30-OTHER DEFECT (IF ANY) Status of appellant not furnished. Name and place of trial court wrongly mentioned in being aggrieved para.
54	D-CRLREV/7681/2026	JAYAKRISHNA MOHAPATRA	2026-03-16	1. Period of Delay 03 days delay Limitation petition not filed 2.Good ground certificate not furnished .
55	D-WP(C)/10093/2026	ANIRUDHA DAS	2026-03-16	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Welfare fund of Rs.50/- not paid
56	D-WP(C)/10262/2026	NILAMADHAB SARKAR	2026-03-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 56 to 59 not found.

57	D-CRLA/7533/2026	KURESH PRASAD DASH	2026-03-16	8-CAUSE TITLE NOT IN ORDER. 30-OTHER DEFECT (IF ANY) Status of appellant not furnished. 1-Assessment slip not fully filed up, 2-Year of P.S.Case No. not furnished in synopsis,appeal memo and I.As. 3-Being aggrieved para not fully described, 4-Catagory of sentence awarded in default of fine u/s.6(1) of POCSO Act wrongly mentioned in synopsis,appeal memo and I.As
58	D-CRLREV/5602/2026	PRAVAT RANJAN SUTAR	2026-03-16	1 Being aggrieved and Ground not mentioned. 2.Good ground not mentioned.3 Annex-7 not mentioned and not page mark.
59	D-WP(C)/10091/2026	AMULYA RATNA PANDA	2026-03-16	page no. 19 not neat.
60	D-BLAPL/7645/2026	PANCHANAN PANIGRAHI	2026-03-16	Page No.52 and 54 mentioned in Annexure-2 appears to be wrong.
61	D-EXP/3894/2026	SUSANTA KUMAR JETHY	2026-03-16	C. copy of order not in proper place and not book mark
62	D-CRLA/7526/2026	MANORANJAN MISHRA	2026-03-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Provision of Law not correct in appeal memo and I.A. 2. Annex.1 not mentioned in the appeal memo.3. Good grounds not furnished.
63	D-FAO/11303/2026	SUKANTA KUMAR MISHRA	2026-03-16	page-13 to 18 22 to 25 32 40 and 41 not clear.
64	D-CONTC/8890/2026	ADV	2026-03-16	1. CONTC number not correctly furnished in para no.5.
65	D-BLAPL/7646/2026	KAILASH KUMAR MUKHI	2026-03-16	Page No. 13 mentioned in annexure-01 appears to be wrong.
66	D-CONTC/10152/2026	MANOJ KUMAR PATI	2026-03-16	1. Date of Representation not correctly furnished Sl. no.5 in Index.
67	D-CONTC/8511/2026	ADV.	2026-03-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
68	D-CONTC/8598/2026	ADV.	2026-03-16	COPY OF CAUSE TITLE IN W.P(C) NO.22986/2025 BE FILED THEN PUT UP FOR SR
69	D-WP(C)/10193/2026	BAMADEV BARAL	2026-03-16	14-NOT PROPERLY INDEXED. page marking not correct in annexure -8 and 9
70	D-WP(C)/10695/2026	BANSHIDHAR SATAPATHY	2026-03-16	1. Paragraphs not correctly furnished in declaration
71	D-WP(C)/11233/2026	AKSHAYA KUMAR JENA	2026-03-16	Page no. 32 and 36 not neat
72	D-RSA/6087/2026	RAMESH AGARWAL	2026-03-16	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
73	D-ABLAPL/7453/2026	ABHAY KHANDELWAL	2026-03-16	30-OTHER DEFECT (IF ANY) 1. Name of PS and District not mentioned in the address of pet. in CT
74	D-WP(C)/10306/2026	SOMANATH MISHRA	2026-03-16	14-NOT PROPERLY INDEXED.

75	D-MACA/7197/2026	SANTOSH KUMAR MOHANTY	2026-03-16	statutory deposit made, address of respondent to be correct
76	D-WP(C)/10481/2026	SANAT MAHAPATRA	2026-03-16	Age of petitioner no.15 and address of petitioner no. 166 246 and 256 not furnished. Address of petitioner no. 21 66 and 69 not furnished.
77	D-ABLAPL/7454/2026	TUKUNA KUMAR MISHRA	2026-03-16	30-OTHER DEFECT (IF ANY) 1. Para 8 missing in Petition. 2. Ann.1 page 12 and 13 not legible.
78	D-WP(C)/10840/2026	RAMESH KUMAR MUKHI	2026-03-16	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
79	D-WP(C)/10334/2026	JYOTIRMAY GUPTA	2026-03-16	1. Page nos. 26 and 49 partially legible
80	D-ABLAPL/7517/2026	AKASH ACHARYA	2026-03-16	1. Annexure 1 is not legible properly and Page Nos.21 22 23 and 24 in Annexure 2 are not legible
81	D-WP(C)/10329/2026	SATYA RANJAN PATI	2026-03-16	sl.no.2 of petition para repeated .
82	D-ABLAPL/7573/2026	AMITAV TRIPATHY	2026-03-16	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 30-OTHER DEFECT (IF ANY) 1. Name of Pet. No.2 in CT not tally with signature.
83	D-CRLMC/7405/2026	SOUBHAGYA SWAIN	2026-03-16	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Date of order under Annexure-1 does not tally with Index.2. Paragraph no. not furnished in declaration
84	D-WP(C)/11171/2026	SASWATA PATNAIK	2026-03-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Nomenclature not correctly furnished, arising case of I.A. and Acknowledgement of I.A. not attached with
85	D-WP(C)/9171/2026	TANMAY MISHRA	2026-03-16	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
86	D-WP(C)/10196/2026	SUDHIR KUMAR PATRA	2026-03-16	Adhesive stamp of Rs.10/- not paid in affidavit
87	D-ABLAPL/7511/2026	AMLAN MOHANTY	2026-03-16	1. Paragraphs in the petition is not properly serial numbered.
88	D-CMAPL/11125/2026	PRADIPTA KISHORE BHUYAN	2026-03-16	Day of delay left blank in prayer of I.A. NO. 60/2026.
89	D-CMAPL/11180/2026	SOUMYA MISHRA	2026-03-16	District not mention in petitioner and op. no. 4.
90	D-CMAPL/11404/2026	SRIKAR KUMAR RATH	2026-03-16	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. i) Provision of law not correctly furnished ii) Reference certificate not furnished. iii) Para no not correctly furnished in both declaration.

91	D-RSA/10708/2026	AMIT PRASAD BOSE	2026-03-16	1.Court Fee Rs.2985/-Payable Not Paid. 2. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 02/- Paid. Decree Rs 05/- Paid. (b) Appellate Court Judgement Rs 02/- Paid. Decree Rs 02/- Paid.D.A.Fee of Rs.2.50 to be Paid. Put up for further S.R after Payment of C.Fee for computing the period of limitation.
92	D-CMAPL/11312/2026	ADV.	2026-03-16	Put up for SR after filing of c. copy of impugned order.
93	D-ABLAPL/7572/2026	AMITAV TRIPATHY	2026-03-16	30-OTHER DEFECT (IF ANY) 1. Incomplete Ann.1 and 2 filed. 2. OHCBA welfare Fund Rs.50 not paid.
94	D-CMAPL/11332/2026	ADV.	2026-03-16	Put up for SR after filing of c. copy of impugned order.
95	D-ABLAPL/7594/2026	BISWARANJAN DALAI	2026-03-16	30-OTHER DEFECT (IF ANY) 1. Special Adhesive stamp of Rs.30 not affixed on Affidavit
96	D-CMAPL/11328/2026	JAJATI KESHARI KHUNTIA	2026-03-16	1.Authentication fee due on the Appellate Court Judgement Rs Rs 0.25 /- to be paid 2. i) Reference certificate not furnished. ii) Para no. wrongly furnished in declaration. iii) C. copy of order not page mark.
97	D-ABLAPL/7583/2026	PRAMOD KUMAR JENA	2026-03-16	30-OTHER DEFECT (IF ANY) 1. Ann.1 page 9 and Ann.2 page 13 not legible.

DEFECTIVE REPORT LIST

**DEFECTIVE REPORT OF 16-03-2026 (CASES FILED
BEFORE 2024)**

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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